

GOVERNMENT OF INDIA
MINISTRY OF STEEL

RAJYA SABHA
UNSTARRED QUESTION NO. 2390
FOR ANSWER ON 07.08.2026

**IMPLEMENTATION OF THE SARAL STEEL IMPORT MONITORING SYSTEM
(SARAL SIMS)**

2390. DR. KAVITA PATIDAR:
SMT. SEEMA DWIVEDI:

Will the Minister of STEEL be pleased to state:

- (a) the key initiatives undertaken by the Ministry for the implementation of the SARAL Steel Import Monitoring System (SARAL SIMS);
- (b) the details of the integration of the simplified registration mechanism with the existing Steel Import Monitoring System (SIMS) to facilitate ease of compliance for importers;
- (c) the categories of importers and steel products covered under SARAL SIMS;
- (d) whether the Ministry has undertaken any assessment of the impact of SARAL SIMS on trade facilitation and Ease of Doing Business; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)
MINISTRY OF STEEL

(a)to(e): With a view to simplify the process of compulsory registration under the Steel Import Monitoring System (SIMS) for imports of small consignments pertaining to iron and steel items classified under the Chapters 72, 73 and 86 of ITC (HS), 2022 by Micro, Small, and Medium Enterprises (MSMEs) and other small importers as well as imports made under Advance Authorization, Special Economic Zone(SEZ) and Export Oriented Unit(EOU) route for export purposes, a new facility of 'SARAL SIMS' has been introduced on 21st November, 2025. For this purpose, a separate portal has been put in place in addition to existing portal.
